

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 316**  
**(IB)-868(ND)2018**  
**IA/1556/2019**

**IN THE MATTER OF:**

**M/s. Propertree Real Estate Solution Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Unibera Developers Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 09.11.2020**

**CORAM:**


**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENTS:**

**ORDER**

Renotify this case on 02.12.2020.

  
**(T.S SINGH)**  
**COURT OFFICER**